

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

ORDER

Dated, Shillong 25th August, 2021

No. HCM. II/19/2021-Estt/ In supersession of all previous orders
Hon'ble the Chief Justice is please to nominate/depute Shri. Allenby M. Ripnar,
Registrar (Judicial Service) as the member of the following Committees as
mentioned below. The following Committees are as under:

At High Court of Meghalaya

1. A Committee comprising of the following (i) Inspection/Condemnation of old and non-usable furnitures (ii) Inspection/Condemnation of old/non-usable vehicles and (iii) Auctioning/Disposal of obsolete/unserviceable items of various types.
2. A Committee for recruitment of Grade - II Judicial Officers in Meghalaya Judicial Services to scrutinise the application forms and to prepare a report to be submitted to the Registrar General.
 - (i) Screening Committee for all Gazetted Officers' post
 - (ii) Committee for e-Procurement Process
 - (iii) Departmental Promotion Committee No. 1
(For the post of Registrar to Assistant Registrar)
 - (iv) Departmental Promotion Committee No. 2
(For other posts in the Registry)
Recruitment Committee for the Registry
3. A Committee to inspect on the first of every month, all administrative sections and to ascertain the progress of official communication received/file movement and follow up action.
4. Scrutiny Committee for the purpose of scrutinizing applications received for the post of Grade-I, MHJS.
5. A Committee for preparation and printing of Telephone Directory-2018.
Central Committee for Recruitment of Staff in
Subordinate Courts.
6. Recruitment Committee
7. Recruitment Committee for the post of Stenographer Grade - I
- 8.(i) Recruitment Committee No.5 for the post of Deputy Registrar
 - (ii) Recruitment Committee No.6 for the post of Assistant Registrar
 - (iii) Recruitment Committee No.8 for the post of Driver

- (iv) Recruitment Committee No.9 for the post of Mali
- (v) Recruitment Committee No.12 for the post of Attender
- (vi) Recruitment Committee No.14 for the post of Contingent Staff
- 9. Scrutiny Committee for examination of records and personal files and submission of the report.
- 10. E-Procurement Committee
- 11. Tender Committee/Purchase Board.
- 12. PIO matters relating to Right to Information of the Registry.

Registrar General

Memo No. HCM. II/19/2021-Estt/ 2450 A

Dated, Shillong 25th August, 2021

Copy to :

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S. to Hon'ble Mr Justice R.V. More, Judge, High Court of Meghalaya, Shillong.
3. The P.S. to Hon'ble Mr Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong.
4. The P.S. to Hon'ble Mr Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for information.
6. The Joint Registrar (Listing)-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
7. The Joint Registrar-cum-Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
8. The Deputy Registrar, High Court of Meghalaya, Shillong.
9. All Assistant Registrar, High Court of Meghalaya, Shillong.
10. Officer on Special Duty, High Court of Meghalaya, Shillong.
11. Finance Accounts Officer, High Court of Meghalaya, Shillong.
12. The System Analyst, High Court of Meghalaya, Shillong to kindly upload the same on the official website of the Registry.
13. Notice Board.
14. Office File.


Registrar General